

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:683
ANSWERED ON:28.11.2005
AMENDMENT TO CONSUMER PROTECTION ACT, 1986
Chowdhury Shri Adhir Ranjan;Singh Shri Uday

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Consumer Protection Act, 1986 in its present form was found to be inadequate in protecting the rights of the Consumers;
- (b) if so, whether the Government proposes to amend the said Act to prevent unscrupulous manufactures from selling spurious goods to consumers; and
- (c) if so, the details regarding the amendment likely to be affected in the Act?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

- (a) : No Sir.
- (b) & (c): Does Not arise.